



SYMBIOSIS LAW SCHOOL, HYDERABAD

A Constituent of Symbiosis International (Deemed University), Pune
Re-accredited by NAAC with "A++" Grade - Awarded Category - I by UGC



CENTRE FOR SPECIALISATION IN CYBER LAW STUDIES

NATIONAL SEMINAR ON EMERGING TECHNOLOGICAL TRENDS IN CYBER LAW AND CYBERSPACE REGULATION

IN COLLABORATION WITH CYBERSECURITY CENTRE OF
EXCELLENCE - DATA SECURITY COUNCIL OF INDIA

CENTRE FOR SPECIALISATION IN CYBER LAW STUDIES

SYMBIOSIS LAW SCHOOL, HYDERABAD

8TH APRIL 2023

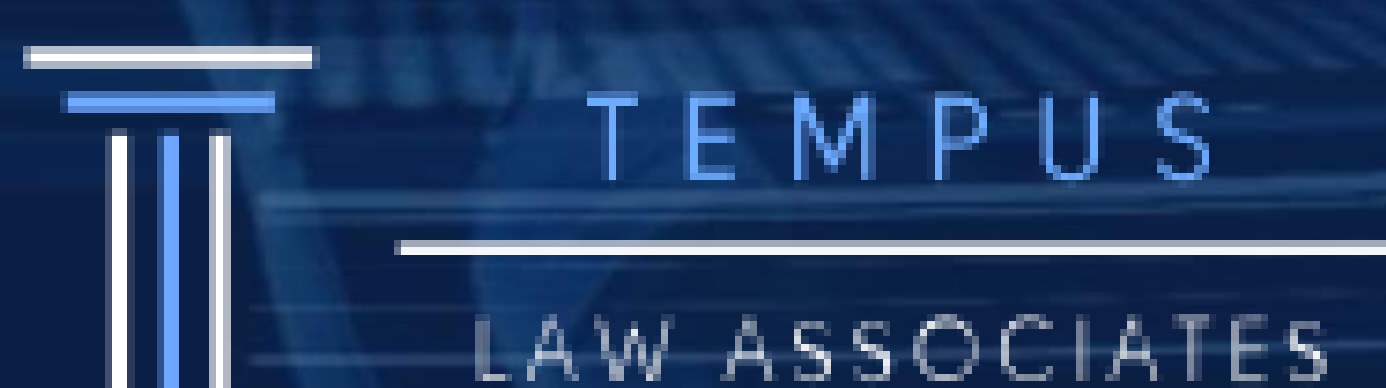


A joint initiative of DSCI & Government of Telangana

KNOWLEDGE PARTNER
SPONSOR



SUPPORTED BY



SUPPORTED BY



MEDIA PARTNERS



ABOUT SYMBIOSIS LAW SCHOOL HYDERABAD

The idea of “Symbiosis” is nurtured on the Vedic principles of “Vasudhaiva Kutumbakam” which means the 'World is One Family'. The Institute has always believed in nurturing the young minds to make them ready for a better tomorrow. Reliance has been placed on a student-centric philosophy which leads to innovation in teaching and learning, student affairs, academic programs, and health care.

Symbiosis Law School, Hyderabad (SLS-H), a constituent of Symbiosis International University, was established in the year 2014 and has now successfully blossomed into one of the premier law schools. It has been catering to the higher education of diverse group of students inheriting splendid novelty, dynamism, and excellence. Symbiosis Law School, Hyderabad is founded on pillars of expertise, justice, and service and is committed to impart quality legal education conforming to acclaimed International Standards.

ABOUT THE CENTRE FOR SPECIALISATION IN CYBER LAW STUDIES

The Centre for Specialisation in Cyber Law Studies (CSCLS) of Symbiosis Law School Hyderabad (SLSH) is an in-house Centre established to focus on different aspects of cyber law through research, events and programmes. The Centre works with the aim of propagating the knowledge of rights and duties that a person needs to be aware of while navigating through the cyberspace.

The Centre for Specialisation in Cyber Law Studies (SLSH) makes it a point to provide the knowledge of cybersecurity not just to the students of law but to everyone possible in order to enable a future without despair caused by misuse of cyberspace.

ABOUT THE NATIONAL SEMINAR

Cyberspace is an ever-expanding arena of innovation and rapid technological development. The emergence of technological trends in cyber law and cybersecurity has secured momentum in the forms of digital currencies, machine learning & AI, quantum computing, Internet of Things (IoT), Augmented Reality and Virtual Reality (AR/VR), Metaverse, to name a few.

These trends also bring their fair share of predicaments; from privacy breaches and regulatory concerns to state sponsored targeted attacks and many other related issues and challenges.

This seminar aims to provide a platform to bring various stakeholders together to assess and discuss the current emerging technological trends in the field of cyber law and cybersecurity along with providing their unique insights through suggestions, predictions and recommendations arising out of these trends.

The outcome of this Seminar, along with deliberation on the present issues, would also be to facilitate a healthy channel of discussion to bring about a positive change for the betterment of society.

The National Seminar would also provide an excellent opportunity for the participants to put across their own views and exchange ideas in order to have a holistic understanding of the subject matter.

A MESSAGE FROM THE CHIEF PATRON

We are delighted to announce that Symbiosis Law School, Hyderabad is organizing a one-day National Seminar on Emerging Technological Trends in Cyber Law and Cyber Space Regulation on 8th April 2023. With cyberspace being a constantly expanding domain of technical progress and invention, the emergence of technological trends in the field has developed rapidly.



These developments also present their unique plethora of challenges, ranging from data breaches and regulatory concerns to state-sponsored targeted cyberattacks and a slew of other difficulties and obstacles. We, as individuals and societies cannot be left defenceless. Cybersecurity is not just a mere technological concern but a tactical, legal, and social phenomenon with all of the complexities that go with it.

This seminar intends to provide a forum for various stakeholders to examine and debate current developing technology trends in cyber law and cybersecurity, as well as contribute their unique perspectives through proposals, future projections, and recommendations originating from these trends, thereby adding greater significance to this reality and affirming the same.

We are certain that the event discussions will be valuable to all attendees and will offer them a stage for exchanging knowledge about recent trends and breakthroughs in these fields. It will allow students and professors to engage with top-tier professionals to better understand how these new fields play vital roles in research and development. We commend the organisers on their initiative and give our best wishes for the Seminar's enormous success.

Dr. Santosh Aghav
Director, SLSH

SEMINAR COLLABORATOR

Cybersecurity Centre of Excellence (Data Security Council of India)

Cybersecurity Centre of Excellence is a joint initiative of DSCI and the Government of Telangana. The CCoE endeavours to build sustainable cybersecurity and privacy industry by creating a conducive cybersecurity ecosystem that nurtures innovation, entrepreneurship, and capability building. The CCoE is a hive of activity for organizations, departments, entrepreneurs, professionals, and students engaged in this domain. The CCoE aims to provide secure and resilient cyberspace to fulfil the needs of the digital economy and society by creating a GLOCAL cluster of Cybersecurity organizations in Telangana. The CCoE fosters incubation, innovation, expertise, and collaboration in the twin areas of Cybersecurity and Privacy. DSCI is a not-for-profit company and is an industry body on data protection in India, set up by NASSCOM[®], committed to making cyberspace safe, secure, and trusted by establishing best practices, standards, and initiatives in cyber security and privacy.

SUPPORTERS

TSARO Labs

Founded in 2017, TSARO LABS Inc. (<https://tsarolabs.com/>) is a new-age IT Solutions company with operations in the Americas, The Middle East, and India. Their team delivers superior cybersecurity outcomes for all real-world organizations ranging from Fortune 100 to start-ups. They offer broad portfolio of advanced cyber security solutions to secure users, networks and endpoints against ransomware, malware, exploits, phishing and the wide range of other cyberattacks.

TSAROLabs initiative to establish Centre of Excellence (COE) helps in bridging all the security needs of the organization and accelerating cybersecurity momentum by putting across best practices, standards, and initiatives in cyber security and privacy

The recent collaboration with Symbiosis Law School, Hyderabad has accelerated the pace of COE initiatives that aims to build “SMART and SECURE ORGANIZATION, PEOPLE, PROCESS and ENVIRONMENT.” through Cyber security Services and Learning and Development Programs.

Tempus Law Associates

Tempus Law Associates (Tempus) is a multi-service law firm founded by Indian and New York licensed lawyers with several decades of experience in Indian and International legal matters. Based in Hyderabad, the firm’s experienced and dedicated lawyers strive to provide the finest legal solutions in a comprehensive, yet commercially viable approach. We endeavor to meet the client expectations for their business needs in various fields of law across diverse industry verticals through rich and varied industry knowledge and expertise.

CALL FOR PAPERS

Well researched and original papers or case studies are gladly invited from academicians, scholars and multi-disciplinary students.

THEME: “Emerging Technological Trends in Cyber Law and Cyberspace Regulation”

SUB-THEMES (Indicative, not exhaustive)

- Regulation of Artificial Intelligence (AI) in India
- Cyber Developments through Metaverse
- Need for the prevention of Dark Web Activities
- Protection of Digital Assets, Cloud Databases etc., and Cybersecurity
- New methods of imposing International Taxation on e-Commerce Transactions
- Regulation of e-Commerce Transactions and Innovative ways
- Handling of Sensitive data: Corporate Responsibility
- The legality of Blockchain Technology in Commercial Transactions
- International Cyber Conflicts
- International Cybercrime Investigations problems faced in Evidence Collections
- Privacy, Surveillance and Cyber-Terrorism
- Intermediaries and Data Protection
- Emerging Technological challenges in Cybercrime Investigations In India
- Adequacy of Cybersecurity and Resilience System to tackle Cybercrimes

SUBMISSION GUIDELINES

- Well researched and high-quality papers or case studies are invited from all sections of society for presentation at the Seminar.
- The submission shall be accepted based on the **preliminary review of the abstract** by the Editorial Team.
- The organizers reserve the right to accept or reject submissions based on relevancy, adherence to the theme, creativity, contribution to existing literature and on the adherence to the following guidelines.
- The submission must conform to the **Bluebook** citation format (20th/21st Edition). It must be in **Times New Roman**, size **12 for body** and **10 for footnotes**. The **titles** must be in font size **16**, and **sub-titles** in font size **14**, both in **bold**. There must be a line spacing of **1.5** and **1 for footnotes**.
- The **abstract** has a word limit of a maximum of **300 words**.
- **Link for Abstract Submission:** <https://forms.gle/VmedvjYgWbaRACN78>
- The name of the author(s) **should not be indicated** anywhere in the manuscript itself.
- The submission must include a **declaration** stating that the research work has not been submitted elsewhere for the award of any degree or for the purposes of publication.
- The **signature of the author(s)** on the declaration is **mandatory**.
- Any material borrowed from other sources must be duly acknowledged and cited.
- The author would be held responsible for any plagiarism, if any, detected in the manuscript.
- The submission must conform to a **3000-4000** word limit, **excluding footnotes**. For the case study, **2000-2500** words, excluding footnotes.

GUIDELINES FOR PRESENTATION

The sessions will be grouped according to the theme of the paper/case. Each presenter will be given 10 minutes for the presentation. This will be followed by a Q/A session conducted by the panelists.

Discussion shall be conducted after the presentation of each paper/case. It shall be upon the discretion of the author(s) to make use of presentation tools such as PowerPoint.

In case of co-authors, one or both authors can be present on the day of the National Seminar for the Paper Presentation.

REGISTRATION FEE

inclusive of GST

EXTERNAL PARTICIPANTS

- Students/ Scholars: **Rs. 1,000/-**
- Co-Author – **Rs. 1,500/-**
- Professionals/Academicians/Research Scholars and Teachers: **Rs. 1,500/-**
- Co-Author – **Rs. 2,000/-**
- Attendee– **Rs. 200/-**

INTERNAL PARTICIPANTS

- Single Author – **Rs. 500/-**
- Co-Author – **Rs. 1,000/-**

NOTE: The method of payment of the Registration Fee will be intimated to the participants whose abstracts have been selected.

AWARDS AND RECOGNITION

BEST PAPER PRESENTATION

Rs. 2500/- (SLSH)+ Rs. 5000/-
(TEMPUS) + Trophy + An internship at
the Tempus Law Office, Hyderabad

BEST PAPER

Rs. 2500/- (SLSH) + Rs. 5000/-
(TEMPUS) + Trophy + An internship at
the Tempus Law Office, Hyderabad

BEST PAPER and BEST PAPER PRESENTATION certificates will be provided to the respective teams of each technical session. *This recognition shall be at the discretion of the organising institute.

IMPORTANT DATES

SUBMISSION OF ABSTRACTS

15TH MARCH 2023

**NOTIFICATION OF SELECTION
OF ABSTRACTS**

17TH MARCH 2023

**LAST DATE FOR PAYMENT OF
FEE**

30TH MARCH 2023

**SUBMISSION OF COMPLETED
PAPERS**

4TH APRIL 2023

HOSPITALITY AND ACCOMMODATION

- **Only** participants who have submitted their final manuscripts within the due deadline shall be eligible to avail accommodation within the campus.
- Participants that require accommodation within the campus shall inform the organisers **well in advance**.
- After consideration, the organisers shall provide suitable accommodation to the participants, on the **basis of availability**.
- The registration fee for the participants does **not** include accommodation charges.
- Participants availing such options shall be intimated by the organisers with the details regarding the same.
- Refreshments, food and water on the day of the final event shall be provided by the organisers.

For further queries, contact

Gowtham SS

+91 90725 27775

Head: Hospitality Committee

Varun Baliga

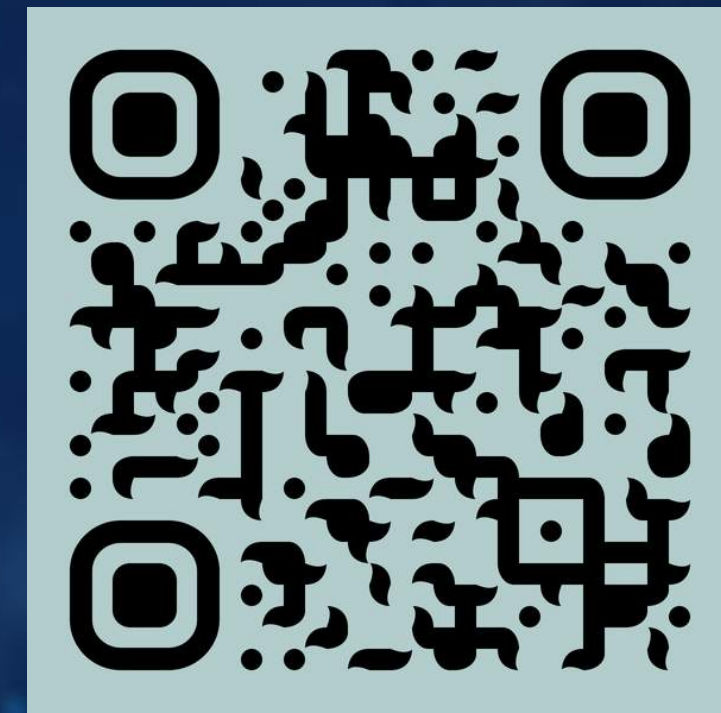
+91 73377 98877

Co-Head: Hospitality Committee

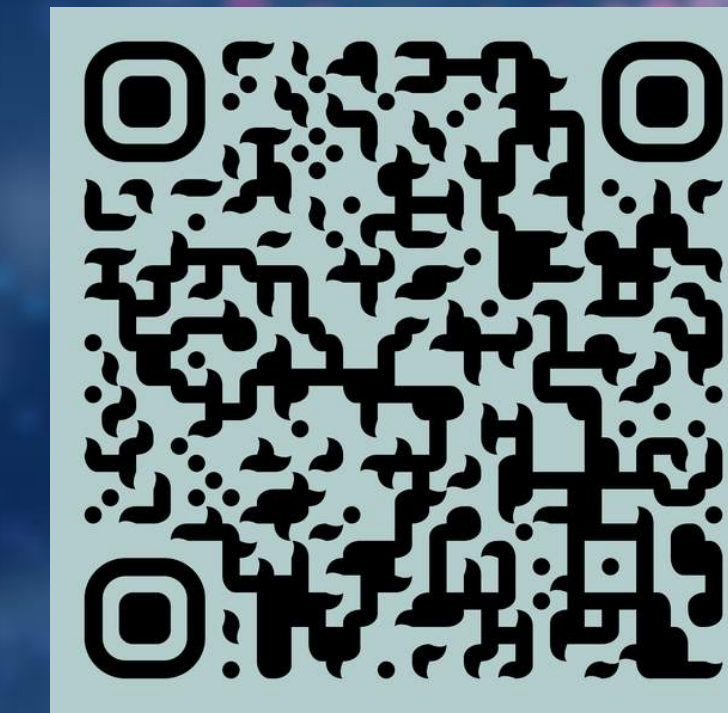
GET IN TOUCH



Instagram



LinkedIn



CHIEF PATRON

Dr. Santosh Aghav
Director,
Symbiosis Law School, Hyderabad

PATRON

Dr. Anuradha Binnuri
Deputy Director
Symbiosis Law School, Hyderabad

FACULTY CONVENOR

Ms. Munaganti Annapurna Devi
Assistant Professor
Faculty-in-Charge, CSCLS
Symbiosis Law School, Hyderabad

For further queries, mail us at cscls@slsh.edu.in

STUDENT CONVENOR

Gayathri Viswan
+91 62828 48466

STUDENT CO-CONVENOR

Varsha Khowala
+91 98303 78852

RESEARCH HEAD

Bevan Avil Pinto
+91 87628 72326

ON-GROUND COORDINATION HEAD

Ayush Menon
+91 910860 7422

LOGISTICS HEAD

Ishika Busi
+91 75586 96878